

[Shri K. S. Ramaswamy]

- (7) The Seventh Amendment of 1969 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 1805 in Gazette of India, dated the 2nd August, 1969. [Placed in Library. See No. LT-1652/69]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-second Report

SHRI S. M. SOLANKI (Gandhinagar) : I beg to present the Fifty-second Report of the Committee on Private Members' Bills and Resolutions.

12.35 hrs.

STATEMENT RE: PRESIDENT NIXON'S VISIT TO INDIA

MR. SPEAKER : Shri Dinesh Singh.

SHRI HEM BARUA (Mangaldai) : Where is Shri Khadilkar, Sir? Has he resigned his office or is he discharging the functions of the Deputy-Speaker?

SHRI HEM BARUA (Mangaldai) : On a point of order. While welcoming a statement from the Minister on President Nixon's visit to India, I want to draw your attention to certain relevant things. We submitted certain call attention notices; we also submitted some short questions. The call attention notices were rejected; so were the short notice questions. I received a communication this morning rejecting my short notice question.

SHRI P. K. DEO (Kalahandi) : Is he keeping fit? We are anxious to know about his health.

This raises a fundamental question. If the Minister communicated to you his decision to make a statement before the short notice questions or call attention notices were tabled, it is all right. But if it was done after that I should say that it is an attempt to limit the functioning of Members of Parliament.....(Interruptions.)

MR. SPEAKER : About keeping good health, if a member is absent, it should not always be presumed that he must be sick.

SHRI HEM BARUA : I am concerned about knowing whether he has resigned his office or he is still discharging the functions of the Deputy-Speaker. We should not be kept in the dark about it. (Interruptions.)

श्री कंबर लाल गुप्त (दिल्ली सदर) : क्या आपके चुने जाने के बाद सपाध्यक्ष आप से मिले हैं? आपको क्या उन्होंने कुछ बताया है कि वह प्रिजाइड करेंगे या नहीं करेंगे या इस्तीफा देंगे.....

श्री स० मो बनर्जी (कानपुर) : उनकी इतनी चिन्ता कैसे हो गई है?

श्री कंबर लाल गुप्त : को भी प्रिजाइड करे उसकी सेहत का भी बहुत ख्याल हमें रखना पड़ता है। क्या आपको उन्होंने कुछ बताया है कि प्रिजाइड करेंगे या नहीं करेंगे?

अध्यक्ष महोदय : मुझे मिले थे और उन्होंने बताया था कि एक दो दिन के बाद आ जायेंगे। अगर आपका ख्याल है कि जल्दी आना चाहिये तो उनको बुला लेता हूँ।

श्री कंबर लाल गुप्त : अच्छा होगा। जरा देख लेंगे।

अध्यक्ष महोदय : आ जायेंगे। आप इतने उदासीन क्यों हो रहे हैं?

श्री कंबर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, 29-30 तारीख को निकसन साहब आए थे। आज तेरह तारीख है। करीब पन्द्रह दिन के बाद ये बयान दे रहे हैं। इसका कोई अर्थ नहीं रह जाता है। अगर बयान देना था तो दो तीन दिन के बाद देना चाहिये था ताकि सदन और देश को मासूम होता कि इनकी क्या जानकारी है। यह बहुत गलत परम्परा है।

श्री शिव चन्द्र शर्मा (मधुबनी) : उनके आने